

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 130**  
**(IB)-1367(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd

Vs.

C & C Construction Ltd

... Applicant/Petitioner

... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 23.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Rajinder Wahi, Adv.
For the Respondent	:	Ms. Vasudha Sharma, Mr. Amrutanshu Dash, Advs. Mr. Raghav Tankha, Adv. For R-6 R-8, Ms. Ankita Sinha, Adv. For R-1 & R-4, Mr. Rajesh Gupta, Mr. Anubha Mehrotra, Advs. For R-1 & R-2
For Engg. Projects Pvt. Ltd.	:	Mr. Debarshi Bhadra, Adv.
For the A.R.	:	Mr. Somdarshi Sanjay, Adv. With Mr. Arunav Pankaj, A.R.

**ORDER**

List on 19.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**